

Annex**Format for submitted proposal for Appointment / Recall / Withdrawal of Chairman**

Sr. No.	Particulars	Remarks
1)	Name of the RRB	
2)	Name of the Sponsor Bank	
3)	Information on existing Chairman	
(a)	Name	
(b)	Date of taking over charge of RRB	
(c)	Date of completion of 5 years	
(d)	If extension is sought for, reasons for extension	
Information in case of recall/withdrawal of existing Chairman		
(a)	Reasons for recall/ withdrawal (in case of recall/withdrawal copy of the approval of the Board of Sponsor Bank may be enclosed)	
(b)	No. of years completed in the RRB	
(c)	Approval of the Board of Sponsor Bank (Resolution No. & Date)	

Note: Even in case of re-appointment / extension of the existing Chairman, the resolution of the Selection Committee is also required. Regarding extension of the existing Chairman, reasons for extension may clearly be indicated.

Signature : _____

Name of the General Manager-in-Charge of RRB Division in Sponsor Bank: _____

Mobile No. : _____

Telephone No. : _____

e-mail ID : _____